

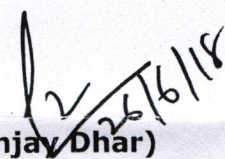
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

O R D E R

No. 385 Dated 26/06/2018

The Judicial Officers, including the Principal Magistrates of Kashmir Province, as per Annexure-A, are hereby nominated for attending Two day Workshop on Juvenile Justice System, for Juvenile Justice Boards (Principal Magistrates and Social Members) in collaboration with Save the Children(NGO) on 30th June(Saturday) and Ist. July(Sunday), 2018 in the Auditorium of J&K, State Judicial Academy at Srinagar. All the nominated officers shall report in the J&K State Judicial Academy Mominabad, Srinagar on 30th June, 2018 at 9.30 a.m. sharp.

By Order.


(Sanjay Dhar)
Registrar General

No: 11473-91/93 Dated: 26/06/2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey(Hon'ble Chairman of Juvenile Justice Committee, High Court of J&K).
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur (Hon'ble Member of Juvenile Justice Committee, High Court of J&K).
4. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta, (Hon'ble Member of Juvenile Justice Committee, High Court of J&K).
.....for information of their Lordships.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
6. All Principal District & Sessions Judges of Kashmir Province.
.....for information and further n/a.

- ✓ 7. CPC, e-Courts, High Court of J&K, Srinagar for information and with the get the same uploaded on the official Website of J&K, High Court and inform all nominated officers accordingly.


Registrar General